

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 25.09.2020

(Morning Session)	(Afternoon Session)
Hearing 1. CrI.Misc.No.5304/2020 2. O.S.No. 5004/2018 3. Ex. No. 5004/2019 4. Ex. No. 5027/2017 5. Ex. No. 5037/2019 6. Ex. No. 5036/2019 7. Ex. No. 5069/2018 8. Ex. No. 5018/2017 9. Ex. No. 5017/2017 10.Ex. No. 5015/2017 11.Ex. No. 5076/2018 12.Ex. No. 5073/2018 13.Ex. No. 5071/2018 14.Ex. No. 5066/2018 15.Ex. No. 5060/2018	Call on 1. M.C.No. 5096/2020 Objection 2. MVC No. 126/2019 Arguments 3. M.A. No. 5070/2020 4. R.A. No. 5059/2015 5. R.A. No. 5056/2019 6. P and SC No. 5023/2018 Steps 7. M.C. No. 5179/2020 8. M.C.No. 5068/2020 9. M.C.No. 5170/2020 10.M.C.No. 5156/2020 11.P and SC.No. 5035/2020 Judgment 12.R.A.No. 5130/2016 13.M.A.No. 5021/2019 14.M.A.No. 5022/2019


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

Matter listed on 25.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	FDP No.1/2009	16	OS.No.383/2014
2	FDP No.8/2019	17	OS.No.722/2013
3	FDP No.12/2005	18	OS.No.435/2017
4	FDP No.9/2007	19	OS.No.163/2019
5	Misc. No.13/2013	20	OS.No.85/2019
6	OS.No.47/2019	21	OS.No.561/2011
7	OS.No.87/2019	22	OS.No.562/2011
8	OS.No.575/2018	23	OS.No.456/2011
9	OS.No.315/2018	24	OS.No.638/2011
10	OS.No.299/2017	25	OS.No.446/2011
11	OS.No.487/2017	26	OS.No.563/2011
12	OS.No.345/2017	27	OS.No.603/2010
13	OS.No.291/2017	28	OS.No.363/2010
14	OS.No.463/2017	29	OS.No.501/2008
15	OS.No.537/2016	30	OS.No.451/2005

All matters are listed for hearing.

Sd/-
I Addl. Civil Judge & JMFC,
Anekal

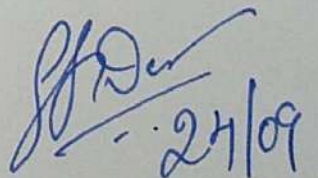
Note: All advocates are required to strictly follow SOP dated 18-09-2020 issued by the Hon'ble High Court of Karnataka.

**Matter listed on 25-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 400/18	Arguments	1	OS.No. 189/08	Arguments
2	OS.No. 402/18	Arguments	2	OS.No. 70/10	Hearing
3	OS.No. 646/13	Hearing	3	OS.No. 101/13	Hearing
4	OS.No. 3/19	Hearing	4	OS.No. 548/12	Hearing
5	OS.No. 10/12	Hearing	5	OS.No. 406/17	Hearing
6	OS.No. 297/05	Hearing	6	OS.No. 6/14	Hearing
7	OS.No. 15/12	Hearing	7	OS.No. 62/14	Hearing
8	OS.No. 111/13	Hearing	8	OS.No. 270/13	Hearing
9	OS.No. 47/13	Hearing	9	OS.No. 271/20	Hearing
10	OS.No. 366/14	Hearing	10	OS.No. 65/13	Hearing
11	OS.No. 277/09	Hearing	11	OS.No. 396/09	Hearing
12	OS.No. 23/05	Hearing	12	OS.No. 40/12	Evidence
13	OS.No. 279/12	Hearing	13	OS.No. 259/11	Evidence
14	OS.No. 305/16	Evidence	14	OS.No. 97/15	Evidence
15	OS.No. 93/17	Evidence	15	OS.No. 31/17	Evidence

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


24/09
**II Addl. Civil Judge & JMFC,
Anekal.**